

Delay in issuance of certificate by ITIs

*57. SHRI AMBETH RAJAN: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether, it is a fact that there is inordinate delay on the part of National Council of Vocational Training (NCVT) to issue certificate to those who have completed training from various Industrial Training Institutes (ITIs); and

(b) if so, the reasons for inordinate delay in issuing certificates, and the steps taken by the Government to ensure timely distribution of certificates to students/trainees?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDDY): (a) and (b) The NCVT Certificate for successful candidates was being issued based on the examinations conducted by the States and data provided by the States for successful candidates. It was felt that the process was leading to inordinate delay in issue of certificates to the successful candidates.

The Government has taken concrete steps to expedite issuance of certification for successful candidates by setting up and operationalising NCVT MIS Portal. All the candidates who have been admitted to ITIs from August, 2014 onwards, the data is available on-line on the portal. Their admission tickets for examination are issued on-line and after examination, their assessment data is uploaded on the portal and e-certificate/marksheet is issued to the candidates through this portal. Due to the aforesaid change in methodology, we have been successful in issuing marksheet for all the students, who appeared for first semester examination in February, 2015. Further, majority of results for the students appearing for their second semester/final examination in August, 2015 has also been released. There is a continuous effort in NCVT to ensure that results and certificates are issued on-line to successful candidates in a time bound manner.

Further, all efforts have been made to reduce the previous of issue of certificates for candidates, who have been admitted to ITIs on or before August, 2013. In this process, a total of 23,88,203 certificates to successful candidates have been issued in last two years to reduce the majority pendency of the old system.

Ban on migration of women to Gulf

*58. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

(a) whether the Union Government is considering to ban migration of women

from Andhra Pradesh and Telangana to the Gulf countries to work as house maids, if so, the details thereof; and

(b) whether Government is aware that such ban would create a spurt in return migration besides swelling the ranks of jobless people in the two States?

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRIMATI SUSHMA SWARAJ): (a) No, Sir. The Union Government do not, at this stage, propose to ban migration of women from Andhra Pradesh and Telangana to the Gulf countries to work as house maids.

(b) Does not arise.

Creches under Rajiv Gandhi Creche Scheme

†* 59. SHRI RAMDAS ATHAWALE : Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the number of new creches opened during the last three years under the Rajiv Gandhi Creche Scheme. State-wise and city-wise;

(b) whether there are still no creches in the Ministries/Departments of the Central Government, PSEs and the autonomous organisations situated in Delhi; and

(c) if so, whether Government has issued necessary guidelines to such Central Government Organisations for opening creches for their women employees?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) No new creches have been opened during the last three years under the Rajiv Gandhi National Creche Scheme.

(b) As per information furnished by Department of Personnel and Training (DOPT), DOPT runs 12 creches through Grih Kalyan Kendra in Delhi including one each in Noida and Faridabad. Out of these, 2 are located in office building (Shastri Bhavan and OIDB Bhavan Noida) and other 10 are located in residential colonies. These creches are being run as welfare measure to Central Government employees and their dependents.

Also, as per information furnished by Department of Post, Department of Post supports 3 creches in Delhi for children of employees.

(c) DoPT has issued guidelines to all Ministries/Departments regarding opening of creches/day care centres in office premises for women employees.

†Original notice of the question was received in Hindi.